

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

IA 122/2023

In

CP/155(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: JAYANTA KUMAR MOHAPATRA V/s
 FUELCRAFT SOLUTIONS PRIVATE
 LIMITED

Section 241(1)-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Kunal Vaishnav, Vijeet Trivedi i/g Ganesh & Co, Ld. Counsel for the Petitioner present. Mr. Gaurav Joshi a/w Mr. Viraj Parekh, Ld. Counsel for Respondent No.4 present. Mr. Amit Karle, Ld. Counsel for Respondent No.5.
2. At the mutual consent of both the side, post this matter on 19.06.2024 at 2:30 PM.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)